

**Counters in Indian Missions for exchange of old currency notes**

38. SHRI KAPIL SIBAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government had set up counters in its missions abroad to exchange old currency notes of ₹ 500 and 1000 denominations for NRIs and if so, the details thereof;

(b) whether Government had made any provisions for old currency notes held by foreign nations, foreign banks and money changers abroad and if so, the details thereof;

(c) the details of Indian tourists who were forced to come back as the old currency notes were not being exchanged abroad; and

(d) the details of arrangement made for Indian mission staffers and officers for the exchanges?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) No.

(b) Some central banks/countries have made requests to the Indian Government/RBI in respect of old series Indian bank notes of ₹ 500 and 1000 denominations; discussion are underway with concerned foreign central banks.

(c) No specific instances have come to notice.

(d) No special provisions have been made by the Government for Indian Mission officers and staffers.

**Temporary houses for homeless**

39. SHRIMATI RAJANI PATIL:

SHRI DARSHAN SINGH YADAV:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Supreme Court has recently directed the Government to assess the availability of houses for homeless and take steps for providing temporary houses